

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 198 of 2020

In the matter of:

Nishit B Patel

....Appellant

Vs.

Good Value Financial Services Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Nitin Mishra and Ms. Mitali Gupta, Advocates.

Respondents: Mr. Abhijeet Sinha and Mr. Aman Varma.

Mr. T.P. Singh and Mr. Arun Kapoor for RP

ORDER

04.03.2020: For filing of Response/Reply of the 1st Respondent, at request of Learned Counsel for the Respondent, the matter is adjourned to **30th March, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

ha/nn